

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-3327(ND)2019

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020

NAME OF THE COMPANY: Ganesham Trexim Pvt. Ltd. V/s. M/s.
Parasvnath Limited

SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner: Mr. Siddharth Sharma & Ms. Shruti Arora,
Advocate

Present for the Respondent: Mr. Abhinav Vasisht, Sr. Advocate with Mr.
Rajesh P & Mr. Manoranjan Sharma, Advocates

ORDER

Ld. counsel for the Corporate Debtor submits that they are ready and willing to liquidate the principal amount of Rs. 4.77 crores claimed in the present petition. Vide a current cheque and post-dated cheques.

Ld. counsel for the Operational Creditor prays for some time to seek necessary instructions. At request, adjourned to 27th February, 2020. In the event of the compromise not being effected. Reply by the Corporate Debtor shall be filed within 1 week thereafter.

—Sd—

(L.N. Gupta)
Member (T)

—Sd—

(Ina Malhotra)
Member (J)